NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 23.02.2021</u> <u>NOTICE</u>

Take notice that the following matters adjourned on 23.02.2021 in the Court of Chairperson will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	23.02.2021	04.03.2021
2.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	23.02.2021	23.03.2021
3.	Part Heard Comp. App. (AT) (Ins)	DB International (Asia) Ltd.	23.02.2021	15.03.2021
3.	No. 570 of 2020	VS. Abhilash Lal & Ors.		22.00.20

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By the order of Hon'ble Acting Chairperson

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1. Notice Board

2. Website: www.nclat.nic.in Registrar